भांडागारण निगम

238. **श्री जगदम्बी प्रसाद यादव :** क्या **खाद्य तथा कृषि मंत्री** यह बताने की कृपा करेंगे कि :

(क) देश में भांडागारण निगम की बढ़ती हुई आवश्यकता को ध्यान में रखकर क्या सरकार इस निगम को शक्तिशाली तथा इसका विस्तार सभी देशों में करने की योजना बनायगी तथा किसानों को भांडागारों की सुविधा उपलब्ध कराएगी ताकि वे अपने अनाज को सुरक्षित जमा रख सकें और अग्रिम धन लेकर अपने अनाज को सस्ते मूल्यों पर बेचने को बाध्य न हों; और

(ख) क्या सरकार सहकारिता के क्षेत्र में पिछड़े हुए बिहार राज्य के भांडागारण निगम को सहायता देगी ?

WARtHousi JG CORPORATIONS

238. SHRI J P YADAV : Will the Minister of I OOD AND AGRICULTURE be pi ased to state :

(a) whether in view of the growing need of Warehousing Corporations in the country, Go1 irnment would formulate a scheri e to strength the Corporation and to extend it to all the States and t make it accessible to the farmers so that they may store their food grains safely and may not feel compelled to sell their foodgarins at cheaper rate against advance money; and

(b) whether Government would assist the wareho *ing corporation of Bihar State which is lagging behind in the field of coope afion'.M

खाद्य तथा कृषि मन्त्रालय में राज्य मन्त्री (श्री अण्णासाहेब शिन्दे) : (क) किसानों को वैज्ञानिक भण्डारण सुविधाएं मुहैया करने और भाण्डागार रसीद के रूप में परक्राम्य-पत्र का भी सृजन करने के लिए केन्द्रीय भाण्डागार निगम और राज्य भाण्डागार निगमों की स्थापना की गई है ताकि जमाकर्ता भाण्डागार रसीदों को बंधक रखकर ऋण प्राप्त कर सकें। इससे न केवल सुव्यवस्थित कारोबार में सहायता मिलेगी बल्कि मजबूरी बिक्री को भी रोका जा सकेगा।

चौथी पंचवर्षीय योजना के अन्तर्गत केन्द्रीय भाण्डागार निगम द्वारा केन्द्रीय क्षेत्र में भाण्डागारों का विकास करने के लिए छः करोड़ रुपये की व्यवस्था की गई है। राज्य क्षेत्र में भी इस प्रयोजन के लिए छः करोड़ रुपये का आवंटन किया गया है। संघ के 15 राज्यों को जहां राज्य भाण्डागार निगम स्थापित किए गए हैं, इस राशि के तुल्य राशि का प्रावधान करना है।

(ख) केन्द्रीय भाण्डागार निगम ने बिहार राज्य भाण्डागार निगम की हिस्सा-पूंजी में 15 लाख रुपये का अंशदान दिया है। इस समय बिहार राज्य भाण्डागार निगम का गया और सेहसराम में अपने भाण्डागार बनवाने का एक कार्यक्रम है। इस दिशा में कार्यवाही शुरू हो चुकी है। केन्द्रीय भाण्डागार निगम बिहार राज्य भाण्डागार निगम को 2 लाख रुपये का और हिस्सापूंजी अंशदान सुलभ कर रहा है ताकि वे अपने विकास कार्यक्रम को चला सकें।

†[THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI ANNA-SAHEB SHINDE) : (a) A Central warehousing Corporation and the State Ware- housing Corporations have already been established for providing scientific storage facilities for the farmers and also to create a negotiable papre in the form of warehouse receipt, so that depositers can obtain loans against the pledge of the warehouse receipts, which will not only help in orderly marketing but would also avoid distress selling.

Under the Fourth-Five Year Plan, an allocation of Rs. 6 crores has been made for development of warehousing in the Central Sector by the Central warehousing Corporation. An allocation of Rs. 6 crores has also been made for this purpose in the States Sector, to which 15 of the States in the Union, where the State Warehousing

† [ ] English translation.

Corporations have been established, are required to make a matching provision.

(b) Rs. 15 lakhs have already been contributed by the Central Warehousing Corporation to the share capital of the Bihar State warehousing Corporation. The Bihar State ' Warehousing Corporation currently have a programme to construct their own warehouses at Gaya and Sehasram for which they have initiated action. Central Warehousing Corporation is providing Rs. 2 lakhs as further share capital contribution to the Bihar Stale Warehousing Corporation so as to enable them to carry out their developmental programme.]

CENTRAL ASSISTANCE TO STATE SCHEMES

-239. SHRI K. L. N. PRASAD: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that the National Cooperative Development Corporation has framed rules for releasing central assistance during 1970-71 for the state scheme falling within its purview;

(b) if so. whether the corporation has also decided to issue guidelines regarding the formation of such schemes; and

(c) if so, what are the details of the rules?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD 'AND AGRICULTURE (SHRI ANNA-SAHEB SHINDE) : (a) to (c) The National Cooperative Development Corporation has communicated to the State Governments detailed procedure, followed during 1970-71 for release of central assistance by the Corporation, for cooperative development schemes within its purview. A copy of N.C.D.C.'s letter No. NCDC 4-2 69-PCP dated the 4th December, 1970, giving the details, is enclesod. [See Appendix LXXV, Annexure No. 10] The N.C.D.C. has been issuing and will continue to issue from time to time guidelines regarding formulation of such schemes.

भूमिहीन व्यक्तियों को भूमि का पट्टा

240. सरदार गुरचरण सिंह टोहड़ा : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) वे राज्य कौन कौन से हैं जिनमें सभी भूमिहीन व्यक्तियों को जिनके पास मकान बनाने योग्य भूमि नहीं है परन्तु उनका ऐसी भूमि पर कब्जा है, भूमि-पट्टे के अधिकार देने के सम्बन्ध में कानून अधिनियमत कर दिया गया है; और

(ख) इस स्वामित्व अधिकार को देने की शर्तें क्या क्या हैं ?

LEASE OF LAND TO LANDLESS PEOPLE.

240. SARDAR GURCHARAN SINGH TOHRA : Will the Minister of FOOD AND AGRICULTURE be pleased to slate :

(a) what are the names of the States where legislation has been enacted to give the right of lease of land to those landless people who do not own housing land but who have such land in their possession; and

(b) what are the conditions for giving such right of ownership?]

खाद्य तथा कृषि मन्त्रालय में राज्य मंत्री (श्री अण्णासाहेब शिन्दे) : (क) और (ख) एक विवरण संलग्न है । [देखिए परिशिष्ट LXXV, अनुपत्र संख्या 11]

f[THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI ANNA-SAHEB SHINDE) : (a) and (b) A Statement is attached. {See Appendix LXXV. Annexure No. 11)].

† [ ] English translation.